

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

12

C.P.No.189/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> March 2018, 10.30 A.M

Name of the Company	Subhankar Kayal		
Under Section	441(1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1	ATUL KUMAR LABH, FCS-4848	the applicant	<i>[Signature]</i> 12/3/18

**ORDER**

Ld. Pr. CS on behalf of the petitioner is present.

This is an application filed by the petitioner u/s. 441(1) of the Companies Act, 2013 in which the Registrar of Companies, West Bengal has filed its report. Ld. Pr. CS for the appellant submits that he is not inclined to file rejoinder and no rejoinder is to be filed. It is recorded.

For hearing list it on 01/05/2018.

Sd

(Jinan K.R.)  
Member (J)